

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

Item No. 5  
**CA(CAA)-172(PB)/2018**

**IN THE MATTER OF:**

Agarwal Meadows Pvt. Ltd. and Paisalo Digital Ltd.

.... Applicants

**Order under Section 230 -232**

**Order delivered on 11.10.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M.M. KUMAR**  
**Hon'ble President**

**Sh. S. K. MOHAPATRA,**  
**Hon'ble Member (Technical)**

**PRESENTS:**

For the Applicant:  
For the OL  
For The RD(ND)  
For the ITD

Mr. P.Nagesh. Adv.  
Mr. Shubham Pandey, Adv.  
Ms. Sonam Sharma, CP  
Mr. Divey Kant, Adv. for Ms. Lakshmi Gurung,  
Standing Counsel for Income Tax Department

**ORDER**

Arguments heard. Order reserved.

  
**(M.M.KUMAR)**  
**PRESIDENT**

  
**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

11.10.2018  
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